

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00571/2016**

Jabalpur, this Monday, the 23<sup>rd</sup> day of July, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mahesh Chandra Gupta, S/o N.P. Gupta, aged about 55 years as Principle Railway Senior Secondary School, New Katni Junction, R/o 296/A, Railway Officer Colony, N.K.J. Katni (M.P.)483501  
-Applicant

(By Advocate -None)

**V e r s u s**

1. Union of India, Through General Manager, West Central Railway of Indira Market Jabalpur 482001
2. The Divisional Railway Manager, West Central Railway Jabalpur Division Jabalpur (M.P.) 482001
3. The Divisional Railway Manager, West Central Railway Kota, Division Kota, (Rajasthan) 324001
4. The Senior Deputy General Manager cum Chief Western Officer West Central Railway Jabalpur (M.P.) 482001
5. Senior Divisional (Personal Officer) West Central Railway Jabalpur (M.P.) 482001
6. Finance Manager, West Central Railway Jabalpur (M.P.) 482001
7. J.L. Meena, Chief Personal Officer, of Disciplinary authority West Central Railway Jabalpur (M.P.) 482001
8. Gangawashi Sharma, Senior Clerk Railway Senior Secondary School, Kota, West Central Railway Kota (Rajasthan) 324001

- Respondents

(By Advocate -Shri N.S. Ruprah)

**O R D E R (Oral)**  
**By Navin Tandon, AM:-**

None for the applicant.

**2.** It is observed that from the last two occasions i.e. on 08.09.2017, 16.11.2017 and today also when the matter was called neither the applicant nor his counsel appeared. It appears that the applicant has lost interest in pursuing the matter.

**3.** In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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